

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :20-12-2022

Date : 20.12.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	117904/2022	20.12.2022	WP (C) - 33555/2022	PANCHANA N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-15			(Seat No -)
2	117905/2022	20.12.2022	WP (C) - 17785/2022	DAYANIDHI MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-12-16		WRIT BRANCH-3	(Seat No - 12)
3	117906/2022	20.12.2022	WP (C) - 31994/2021	A. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-12-16			(Seat No - 12)
4	117907/2022	20.12.2022	WP (C) - 31991/2021	A. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-12-16			(Seat No - 12)
5	117908/2022	20.12.2022	WP (C) - 31996/2021	A. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-12-16			(Seat No - 12)
6	117909/2022	20.12.2022	WP (C) -	A. PANDA	C.O.	COURT	Order Dtd. 2022-12-16			(Seat

	2		32000 /2021			NO. 9				t No - 12)
7	11791 0/202 2	20.12 .2022	WP (C) - 31799 /2021	A. PANDA	C.O .	COUR T NO. 9	Order Dtd. 2022-12-16			(S ea t No - 12)
8	11791 1/202 2	20.12 .2022	WP (C) - 31792 /2021	A. PANDA	C.O .	COUR T NO. 9	Order Dtd. 2022-12-16			(S ea t No - 12)
9	11791 2/202 2	20.12 .2022	WP (C) - 31789 /2021	A. PANDA	C.O .	COUR T NO. 9	Order Dtd. 2022-12-16			(S ea t No - 12)
1 0	11791 3/202 2	20.12 .2022	WP (C) - 31788 /2021	A. PANDA	C.O .	COUR T NO. 9	Order Dtd. 2022-12-16			(S ea t No - 12)
1 1	11791 4/202 2	20.12 .2022	WP (C) - 2911/ 2020	B. K. SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2022-12-16			(S ea t No - 12)
1 2	11791 5/202 2	20.12 .2022	WP (C) - 25248 /2022	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 12)
1 3	11791 6/202 2	20.12 .2022	WP (C) - 7997/ 2019	J. R. KAR	C.O .	COUR T NO. 3	Order Dtd. 2022-12-19			(S ea t No - 12)

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14	117917/2022	20.12.2022	WP (C) - 35330/2020	K. P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-12-19		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
15	117918/2022	20.12.2022	WP (C) - 25279/2022	C. R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
16	117919/2022	20.12.2022	WP (C) - 34677/2022	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 120)
17	117920/2022	20.12.2022	WP (C) - 34490/2022	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 120)
18	117921/2022	20.12.2022	RSA-91/2002	M K NAYAK	GENERAL		Entire Document		SECOND APPELLAL	(Seat No - 7)
19	117922/2022	20.12.2022	WPC (O APC) - 214/2018	S K BEHERA	GENERAL		Order Dtd. 2022-12-05			(Seat No - 7)
20	117923/2022	20.12.2022	WPC (O APC) - 215/2018	S K BEHERA	GENERAL		Order Dtd. 2022-12-05			(Seat No - 7)
21	117924/2022	20.12.2022	WP (C) - 33092/2022	KIRTAN DANG	C.O.	COURT NO. 3	Order Dtd. 2022-12-19			(Seat No

						OLD				-7)
22	117925/2022	20.12.2022	CRLMC - 1786/2017	J D MUDULI	GENERAL		Order Dtd. 2022-12-02			(Seat No - 7)
23	117926/2022	20.12.2022	WP (C) - 34676/2022	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 7)
24	117927/2022	20.12.2022	SAO-17/2012	SOMNATH BARDHAN	GENERAL		Judgement Dtd. 2019-04-26		SECOND APPEAL	(Seat No - 2)
25	117928/2022	20.12.2022	WP (C) - 25241/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
26	117929/2022	20.12.2022	WP (C) - 18547/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 2)
27	117930/2022	20.12.2022	BLAPL - 11125/2022	BINOD DALEI	GENERAL		Order Dtd. 2022-12-14			(Seat No - 2)
28	117931/2022	20.12.2022	BLAPL - 9618/2022	S MOHANTY	GENERAL		Order Dtd. 2022-12-15			(Seat No - 2)
29	117932/2022	20.12.2022	WP (C) - 32265/2022	CHINU SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
30	117933/2022	20.12.2022	BLAPL - 3631/	J K ROUT	GENERAL		Order Dtd. 2022-08-10	9/12/2022	CRIMINAL MISC	(Seat

			2022						- 3 (CR L.MI S)	No - 3)
3 1	11793 4/202 2	20.12 .2022	MACA- 1164/ 2018	D K NAIK	GEN ERA L		Order Dtd. 2022-09-09			(S ea t No - 3)
3 2	11793 5/202 2	20.12 .2022	TRP (C)- 368/2 022	P K SAHOO	GEN ERA L		Order Dtd. 2022-12-13			(S ea t No - 3)
3 3	11793 6/202 2	20.12 .2022	ABLAP L- 16252 /2021	S MOHANTY	GEN ERA L		Order Dtd. 2022-09-24			(S ea t No - 3)
3 4	11793 7/202 2	20.12 .2022	ABLAP L- 3571/ 2021	D K SAHOO	GEN ERA L		Order Dtd. 2022-07-08			(S ea t No - 3)
3 5	11793 8/202 2	20.12 .2022	ABLAP L- 14819 /2022	B R DALAI	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 3)
3 6	11793 9/202 2	20.12 .2022	ABLAP L- 2831/ 2022	A K BISWAL	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 3)
3 7	11794 0/202 2	20.12 .2022	WP (C) - 34487 /2022	PRASANNA KUMAR SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 3)
3 8	11794 1/202 2	20.12 .2022	CONTC (CPC) - 184/2 019	MANORAMA SETHY	GEN ERA L		Order Dtd. 2022-03-14			(S ea t No - 3)
3	11794	20.12	WP (C)	K. C.	C.O	COUR	Order Dtd. 2022-12-19			(S

9	2/2022	.2022	- 26916 /2022	KAR	.	T NO. 1				ea t No - 3)
40	11794 3/2022	20.12 .2022	CRLMP - 1197/ 2019	NIRANJAN ROUT	GEN ERA L		Order Dtd. 2019-12- 10Annexure,			(S ea t No - 3)
41	11794 4/2022	20.12 .2022	WP (C) - 33972 /2022	C. R. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 3)
42	11794 5/2022	20.12 .2022	OJC- 13028 /2001	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-04	WRIT BRAN CH-6		(S ea t No - 24)
43	11794 6/2022	20.12 .2022	WP (C) - 9934/ 2014	PRAKASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 24)
44	11794 7/2022	20.12 .2022	WP (C) - 11342 /2004	A SUNDARAY	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 24)
45	11794 8/2022	20.12 .2022	WP (C) - 33686 /2022	SASMITA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 24)
46	11794 9/2022	20.12 .2022	WP (C) - 5426/ 2017	RAMESH CH. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 24)
4	11795	20.12	WP (C)	S K	GEN		Order Dtd. 2017-03-21	WRIT	(S	

7	0/2022	.2022	- 23011 /2016	SINGH	ERA L				BRAN CH-6	ea t No - 16)
4 8	11795 1/2022	20.12 .2022	WP (C) - 19810 /2020	S. K. SINGH	C.O .	COUR T NO. 3	Order Dtd. 2022-12-16			(S ea t No - 16)
4 9	11795 2/2022	20.12 .2022	WP (C) - 11440 /2020	B. BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-12-16			(S ea t No - 16)
5 0	11795 3/2022	20.12 .2022	WP (C) - 30440 /2022	A K SAHOO	GEN ERA L		Order Dtd. 2022-11- 18Petition,Annexure,			(S ea t No - 16)
5 1	11795 4/2022	20.12 .2022	WP (C) - 21226 /2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 16)
5 2	11795 5/2022	20.12 .2022	WP (C) - 34189 /2022	SUVENDU BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 16)
5 3	11795 6/2022	20.12 .2022	WP (C) - 33730 /2022	KAMALAKA NTA MOHANTA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19		WRIT BRAN CH-5	(S ea t No - 21)
5 4	11795 7/2022	20.12 .2022	WP (C) - 15127 /2010	S K BEHERA	GEN ERA L		Order Dtd. 2022-08-01			(S ea t No - 16)

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55	117958/2022	20.12.2022	CONTC - 3990/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 21)
56	117959/2022	20.12.2022	CONTC - 3151/2022	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 21)
57	117960/2022	20.12.2022	WP (C) - 18171/2016	S K BEHERA	GENERAL		Order Dtd. 2016-12-14		WRIT BRANCH-4	(Seat No - 37)
58	117961/2022	20.12.2022	WP (C) - 33408/2021	S K BEHERA	GENERAL		Order Dtd. 2021-10-30			(Seat No - 37)
59	117962/2022	20.12.2022	WP (C) - 21227/2013	S K BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 37)
60	117963/2022	20.12.2022	WP (C) - 34231/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 37)
61	117964/2022	20.12.2022	WP (C) - 21238/2013	S K BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 37)
62	117965/2022	20.12.2022	WP (C) -	BIKRAM BEHERA	C.O.	COURT	Order Dtd. 2022-12-19			(Sea

	2		34209 /2022			NO. 3 OLD				t No - 37)
6 3	11796 6/202 2	20.12 .2022	WP (C) - 34208 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 37)
6 4	11796 7/202 2	20.12 .2022	WP (C) - 34206 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 37)
6 5	11796 8/202 2	20.12 .2022	WP (C) - 21244 /2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 37)
6 6	11796 9/202 2	20.12 .2022	WP (C) - 24113 /2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 37)
6 7	11797 0/202 2	20.12 .2022	WP (C) - 24115 /2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 37)
6 8	11797 1/202 2	20.12 .2022	WP (C) - 24117 /2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 37)
6 9	11797 2/202 2	20.12 .2022	WP (C) - 24116 /2013	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 37)

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70	117973/2022	20.12.2022	WP (C) - 34276/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 37)
71	117974/2022	20.12.2022	WP (C) - 24118/2013	S K BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 37)
72	117975/2022	20.12.2022	WP (C) - 34288/2022	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 37)
73	117976/2022	20.12.2022	WP (C) - 24119/2013	S K BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 37)
74	117977/2022	20.12.2022	WP (C) - 34263/2022	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 37)
75	117978/2022	20.12.2022	WP (C) - 34270/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 37)
76	117979/2022	20.12.2022	WP (C) - 34253/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 37)
77	117980/2022	20.12.2022	WP (C) - 34240	BIKRAM BEHERA	C.O.	COURT NO.	Order Dtd. 2022-12-19			(Seat

			/2022			3 OLD				No - 37)
7 8	11798 1/202 2	20.12 .2022	WP (C) - 34237 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 37)
7 9	11798 2/202 2	20.12 .2022	WP (C) - 34235 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 37)
8 0	11798 3/202 2	20.12 .2022	WP (C) - 34280 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 37)
8 1	11798 4/202 2	20.12 .2022	WP (C) - 33763 /2022	H. K. MOHANTA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19	WRIT BRAN CH-5		(S ea t No - 21)
8 2	11798 5/202 2	20.12 .2022	WP (C) - 21474 /2022	DINESH KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19			(S ea t No - 21)
8 3	11798 6/202 2	20.12 .2022	WP (C) - 34290 /2022	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
8 4	11798 7/202 2	20.12 .2022	WP (C) - 34298 /2022	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)

85	11798 8/2022	20.12 .2022	WP (C) - 7997/ 2019	K. C. SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2022-12-19			(S ea t No - 21)
86	11798 9/2022	20.12 .2022	WP (C) - 26916 /2022	PRASANNA KUMAR PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 21)
87	11799 0/2022	20.12 .2022	CRLA- 133/1 981	P K DAS	GEN ERA L		Judgement Dtd. 1985-07- 01			(S ea t No - 21)
88	11799 1/2022	20.12 .2022	WP (C) - 34249 /2022	T. R. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
89	11799 2/2022	20.12 .2022	WP (C) - 34278 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
90	11799 3/2022	20.12 .2022	WP (C) - 22507 /2022	C. R. NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19			(S ea t No - 21)
91	11799 4/2022	20.12 .2022	WP (C) - 33897 /2022	SURENDRA KUMAR SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
92	11799 5/2022	20.12 .2022	WP (C) - 34287 /2022	GANESH CHANDRA JENA	C.O .	COUR T NO. 3	Order Dtd. 2022-12-19			(S ea t No

						OLD				- 21)
9 3	11799 6/202 2	20.12 .2022	WP (C) - 33890 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
9 4	11799 7/202 2	20.12 .2022	WP (C) - 33888 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
9 5	11799 8/202 2	20.12 .2022	WP (C) - 34859 /2022	SOMANATH BARDHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
9 6	11799 9/202 2	20.12 .2022	WP (C) - 33886 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
9 7	11800 0/202 2	20.12 .2022	WP (C) - 34826 /2022	J P KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
9 8	11800 1/202 2	20.12 .2022	WP (C) - 34857 /2022	SOMANATH BARDHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
9 9	11800 2/202 2	20.12 .2022	WP (C) - 34608 /2022	DR. SIMANCHA LLA RANJIT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 21)
1	11800	20.12	WP (C)	SARAT	C.O	COUR	Order Dtd. 2022-12-19			(S

00	3/2022	.2022	- 34648/2022	DASH	.	T NO. 3 OLD				eat No - 21)
101	118004/2022	20.12.2022	WP (C) - 34705/2022	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 21)
102	118005/2022	20.12.2022	WP (C) - 34565/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 21)
103	118006/2022	20.12.2022	WP (C) - 34476/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 21)
104	118007/2022	20.12.2022	BLAPL - 8945/2022	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 21)
105	118008/2022	20.12.2022	ITA-51/2011	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No - 1)
106	118009/2022	20.12.2022	ITA-91/2011	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No - 1)
107	118010/2022	20.12.2022	ITA-171/2011	D D MOHANTY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No -

						COURT			1)
108	118011/2022	20.12.2022	ITA-171/2011	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16	CIVIL REVISION	(Seat No - 1)
109	118012/2022	20.12.2022	ITA-172/2011	D D MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16	CIVIL REVISION	(Seat No - 1)
110	118013/2022	20.12.2022	CRLA-11/2004	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-14	CRIMINAL APPEAL	(Seat No - 1)
111	118014/2022	20.12.2022	ITA-172/2011	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16	CIVIL REVISION	(Seat No - 1)
112	118015/2022	20.12.2022	ITA-24/2012	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16	CIVIL REVISION	(Seat No - 1)
113	118016/2022	20.12.2022	RVWPE T-7/2015	K. N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16	CIVIL REVISION	(Seat No - 1)
114	118017/2022	20.12.2022	WA-479/2018	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16		(Seat No - 1)
115	118018/2022	20.12.2022	WA-479/2018	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-12-16		(Seat No

						OLD				-1)
116	118019/2022	20.12.2022	ITA-131/2012	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No - 1)
117	118020/2022	20.12.2022	OTAPL - 7/2016	BIJAY KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2022-12-13			(Seat No - 1)
118	118021/2022	20.12.2022	BLAPL - 10587/2022	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 1)
119	118022/2022	20.12.2022	STREV - 96/2017	J. R. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-12-15			(Seat No - 1)
120	118023/2022	20.12.2022	ITA-140/2012	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No - 1)
121	118024/2022	20.12.2022	ITA-2/2002	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2018-08-14		CIVIL REVISION	(Seat No - 5)
122	118025/2022	20.12.2022	STREV - 103/2017	LOKANATH SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-30			(Seat No - 5)
123	118026/2022	20.12.2022	ITA-17/2013	T K NAYAK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No -

						COURT				1)
1 2 4	11802 7/2022	20.12 .2022	CRLMC - 3005/ 2017	R. K. BARIK	C.O. .	COURT NO. 2	Order Dtd. 2022-12-16			(S ea t No - 1)
1 2 5	11802 8/2022	20.12 .2022	CRLMC - 3490/ 2017	R. K. MALLICK	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(S ea t No - 1)
1 2 6	11802 9/2022	20.12 .2022	ITA- 18/20 13	T K NAYAK	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-16	CIVIL REVI SION		(S ea t No - 1)
1 2 7	11803 0/2022	20.12 .2022	CRLMC - 2918/ 2017	P. K. MISHRA	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-16			(S ea t No - 1)
1 2 8	11803 1/2022	20.12 .2022	CRLMC - 2459/ 2017	H. K. PATRA	C.O. .	COURT NO. 5	Order Dtd. 2022-12-16			(S ea t No - 1)
1 2 9	11803 2/2022	20.12 .2022	ITA- 83/20 13	T K NAYAK	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-16	CIVIL REVI SION		(S ea t No - 1)
1 3 0	11803 3/2022	20.12 .2022	BLAPL - 18973 /2014	B K PANDA	GEN ERA L		Order Dtd. 2014-12-02	CRIM INAL MISC - 3 (CR L.MI S)		(S ea t No - 9)
1 3 1	11803 4/2022	20.12 .2022	CRLMC - 2925/ 2017	G. C. SWAIN	C.O. .		Order Dtd. 2022-12-16			(S ea t No -)

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1 3 2	11803 5/202 2	20.12 .2022	ITA- 41/20 15	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-16		CIVI L REVI SION	(S ea t No - 1)
1 3 3	11803 6/202 2	20.12 .2022	CRLMC - 3083/ 2017	B. K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-16			(S ea t No - 1)
1 3 4	11803 7/202 2	20.12 .2022	CRLMC - 3492/ 2017	R. K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-12-16			(S ea t No - 1)
1 3 5	11803 8/202 2	20.12 .2022	ITA- 29/20 16	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-16		CIVI L REVI SION	(S ea t No - 1)
1 3 6	11803 9/202 2	20.12 .2022	ABLAP L- 13542 /2022	M. N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-21			(S ea t No - 1)
1 3 7	11804 0/202 2	20.12 .2022	ABLAP L- 15336 /2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 9)
1 3 8	11804 1/202 2	20.12 .2022	BLAPL - 8142/ 2022	SARAT DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-12-19			(S ea t No - 9)
1 3 9	11804 2/202 2	20.12 .2022	BLAPL - 11403 /2022	MANASI PANDA	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 9)

140	118043/2022	20.12.2022	BLAPL - 10572/2022	B.N.MAHA PATRA	C.O .	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)
141	118044/2022	20.12.2022	WP (C) - 34475/2022	S GHOSH	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
142	118045/2022	20.12.2022	BLAPL - 10584/2022	R. K. MALLICK	C.O .	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)
143	118046/2022	20.12.2022	BLAPL - 10588/2022	B. DAS	C.O .	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)
144	118047/2022	20.12.2022	WP (C) - 34230/2022	M.R. ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
145	118048/2022	20.12.2022	BLAPL - 10885/2022	JYOTI PRAKASH KAR	C.O .	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)
146	118049/2022	20.12.2022	BLAPL - 11553/2022	BALARAM SINGH	C.O .	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)
147	118050/2022	20.12.2022	WP (C) - 34299/2022	G C JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
148	118051/2022	20.12.2022	BLAPL - 11562/2022	PRATAP SAHOO	C.O .	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)

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149	118052/2022	20.12.2022	WP (C) - 34496/2022	M K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
150	118053/2022	20.12.2022	BLAPL - 11568/2022	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 9)
151	118054/2022	20.12.2022	WP (C) - 34495/2022	M K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
152	118055/2022	20.12.2022	ABLAP L- 15465/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
153	118056/2022	20.12.2022	WP (C) - 33569/2022	RANJIT MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
154	118057/2022	20.12.2022	ABLAP L- 15346/2022	SAILENDRA BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
155	118058/2022	20.12.2022	WP (C) - 34522/2022	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
156	118059/2022	20.12.2022	ABLAP L- 15344/2022	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
157	118060/2022	20.12.2022	ABLAP L- 15345/2022	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-12-19			(Seat No

						OLD				-9)
158	118061/2022	20.12.2022	ABLAP L-15353/2022	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
159	118062/2022	20.12.2022	BLAPL -11298/2022	R.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 9)
160	118063/2022	20.12.2022	WP (C) -34282/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
161	118064/2022	20.12.2022	ABLAP L-15358/2022	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19	CRIMINAL MISC - 2 (BAIL-2)		(Seat No - 9)
162	118065/2022	20.12.2022	BLAPL -11217/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 9)
163	118066/2022	20.12.2022	WP (C) -34285/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
164	118067/2022	20.12.2022	BLAPL -11269/2022	L.ACHARI	C.O.	COURT NO. 5	Order Dtd. 2022-12-19	CRIMINAL MISC - 2 (BAIL-2)		(Seat No - 7)
165	118068/2022	20.12.2022	BLAPL -11248/2022	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)
1	11806	20.12	CONTC	M R	C.O	COUR	Order Dtd. 2022-12-16			(S

66	9/2022	.2022	-177/2022	SAHOO	.	T NO. 3 OLD				eat No - 7)
167	118070/2022	20.12.2022	BLAPL-11250/2022	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(S ea t No - 7)
168	118071/2022	20.12.2022	BLAPL-7897/2022	B.SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-12-16			(S ea t No - 7)
169	118072/2022	20.12.2022	CONTC-178/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 7)
170	118073/2022	20.12.2022	BLAPL-11260/2022	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(S ea t No - 7)
171	118074/2022	20.12.2022	BLAPL-8045/2022	R.K.BARI K	C.O.	COURT NO. 17	Order Dtd. 2022-12-13			(S ea t No - 7)
172	118075/2022	20.12.2022	CONTC-179/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 7)
173	118076/2022	20.12.2022	ABLAPL-15351/2022	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 7)
174	118077/2022	20.12.2022	CONTC-180/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 7)

175	118078/2022	20.12.2022	BLAPL - 6225/2022	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 7)
176	118079/2022	20.12.2022	CONTC - 182/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 7)
177	118080/2022	20.12.2022	CONTC - 183/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 7)
178	118081/2022	20.12.2022	BLAPL - 6248/2022	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 7)
179	118082/2022	20.12.2022	BLAPL - 11303/2022	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)
180	118083/2022	20.12.2022	BLAPL - 11302/2022	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)
181	118084/2022	20.12.2022	BLAPL - 11394/2022	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)
182	118085/2022	20.12.2022	CONTC - 184/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 7)
183	118086/2022	20.12.2022	BLAPL - 11343/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)

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184	118087/2022	20.12.2022	BLAPL-11313/2022	R. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)
185	118088/2022	20.12.2022	CONTC-186/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 7)
186	118089/2022	20.12.2022	BLAPL-11312/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 7)
187	118090/2022	20.12.2022	BLAPL-8057/2022	H.N.MOHA PATRA	C.O.	COURT NO. 17	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 15)
188	118091/2022	20.12.2022	CRLMC-3757/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2022-12-13			(Seat No - 15)
189	118092/2022	20.12.2022	BLAPL-8116/2022	M.DALEI	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 15)
190	118093/2022	20.12.2022	ABLAPL-14678/2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2022-12-19			(Seat No - 15)
191	118094/2022	20.12.2022	BLAPL-8122/2022	S.K.DASH	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 15)

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1 9 2	11809 5/202 2	20.12 .2022	BLAPL - 11311 /2022	B. DAS	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 15)
1 9 3	11809 6/202 2	20.12 .2022	CMP- 1282/ 2022	B K PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-12-14			(S ea t No - 15)
1 9 4	11809 7/202 2	20.12 .2022	BLAPL - 10266 /2022	D. MITRA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-19			(S ea t No - 15)
1 9 5	11809 8/202 2	20.12 .2022	ABLAP L- 15473 /2022	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 15)
1 9 6	11809 9/202 2	20.12 .2022	BLAPL - 11369 /2022	BALARAM SINGH	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 15)
1 9 7	11810 0/202 2	20.12 .2022	BLAPL - 8276/ 2022	J.PRADHA N	C.O .	COUR T NO. 17	Order Dtd. 2022-12-19			(S ea t No - 15)
1 9 8	11810 1/202 2	20.12 .2022	BLAPL - 11413 /2022	RAHUL SETHI	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 15)
1 9 9	11810 2/202 2	20.12 .2022	ABLAP L- 15509	SUVENDU BARIK	C.O .	COUR T NO.	Order Dtd. 2022-12-19		CRMI NAL MISC	(S ea t

			/2022			2			- 2 (BA IL- 2)	No - 12)
2 0 0	11810 3/202 2	20.12 .2022	CRLMC - 1390/ 2017	J.R.NAYA K	C.O .	COUR T NO. 2	Order Dtd. 2022-12-16			(S ea t No - 12)
2 0 1	11810 4/202 2	20.12 .2022	BLAPL - 11565 /2022	GANESH SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12-19			(S ea t No - 12)
2 0 2	11810 5/202 2	20.12 .2022	CONTC - 190/2 022	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 12)
2 0 3	11810 6/202 2	20.12 .2022	CONTC - 191/2 022	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 12)
2 0 4	11810 7/202 2	20.12 .2022	CONTC - 193/2 022	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 12)
2 0 5	11810 8/202 2	20.12 .2022	CRLMC - 868/2 017	R.K.MOHA PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-16			(S ea t No - 12)
2 0 6	11810 9/202 2	20.12 .2022	CONTC - 194/2 022	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 12)

207	118110/2022	20.12.2022	CONTC - 197/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 12)
208	118111/2022	20.12.2022	CRLMC - 2254/2017	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2022-12-16			(Seat No - 12)
209	118112/2022	20.12.2022	CRLA-185/2017	M/S.BIJAYA LAXMI TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2022-12-16		CRIMINAL APPEAL	(Seat No - 2)
210	118113/2022	20.12.2022	BLAPL - 9429/2022	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 2)
211	118114/2022	20.12.2022	BLAPL - 11409/2022	R. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 2)
212	118115/2022	20.12.2022	OJC-1427/2001	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2022-12-16		WRIT BRANCH-1	(Seat No - 2)
213	118116/2022	20.12.2022	BLAPL - 8701/2022	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 2)
214	118117/2022	20.12.2022	WP (C) - 36099/2020	DEBENDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16			(Seat No - 2)
215	118118/2022	20.12.2022	BLAPL -	A.S.PAUL	C.O.	COURT	Order Dtd. 2022-12-19			(Seat No - 2)

5	2		8153/2022			NO. 17				t No - 2)
216	118119/2022	20.12.2022	WP (C) - 14291/2015	T K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-12-16			(Seat No - 2)
217	118120/2022	20.12.2022	BLAPL - 8152/2022	R.K.MANGARAJ	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 2)
218	118121/2022	20.12.2022	WP (C) - 14293/2015	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16			(Seat No - 2)
219	118122/2022	20.12.2022	BLAPL - 8149/2022	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 2)
220	118123/2022	20.12.2022	CRLMA - 304/2022	ARUN KU. BUDHIA, A .K.PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16			(Seat No - 2)
221	118124/2022	20.12.2022	CRLMC - 2514/2016	M/S.ARUNKU.BUDHIA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16			(Seat No - 2)
222	118125/2022	20.12.2022	ARBP-84/2022	R.K.MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16			(Seat No - 2)
223	118126/2022	20.12.2022	CRLMA - 310/2	GOPINATH SETHI, C. K.PRADHA	C.O.	CHIEF JUST	Order Dtd. 2022-12-16			(Seat

			022	N		ICE'S COURT			No-2)
224	118127/2022	20.12.2022	ARBP-27/2022	K.C.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		(Seat No-2)
225	118128/2022	20.12.2022	BLAPL-11389/2022	HAREKRUSHNA DASH	C.O.	COURT NO. 5	Order Dtd. 2022-12-19		(Seat No-2)
226	118129/2022	20.12.2022	BLAPL-11391/2022	HAREKRUSHNA DASH	C.O.	COURT NO. 5	Order Dtd. 2022-12-19		(Seat No-2)
227	118130/2022	20.12.2022	ARBP-42/2022	J.C.BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		(Seat No-2)
228	118131/2022	20.12.2022	ARBP-85/2022	S.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		(Seat No-2)
229	118132/2022	20.12.2022	CMAPL-733/2016	M R MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		(Seat No-2)
230	118133/2022	20.12.2022	CMAPL-268/2020	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-16		(Seat No-2)
233	118134/2022	20.12.2022	WA-237/2	D.K.PANDA	C.O.	COURT	Order Dtd. 2022-12-16		(Sea

1	2		019			NO. 3				t No - 2)
2 3 2	11813 5/202 2	20.12 .2022	RVWPE T- 37/20 22	MADAN DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-16			(S ea t No - 2)
2 3 3	11813 6/202 2	20.12 .2022	BLAPL - 11224 /2022	K.SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 2)
2 3 4	11813 7/202 2	20.12 .2022	WP (C) - 24283 /2012	MADAN DAS	C.O .	COUR T NO. 21	Order Dtd. 2022-12-16			(S ea t No - 2)
2 3 5	11813 8/202 2	20.12 .2022	BLAPL - 11390 /2022	HAREKRUS HNA DASH	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 2)
2 3 6	11813 9/202 2	20.12 .2022	BLAPL - 11398 /2022	M. R. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 2)
2 3 7	11814 0/202 2	20.12 .2022	BLAPL - 11398 /2022	A. KALASH	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 2)
2 3 8	11814 1/202 2	20.12 .2022	WP (C) - 12965 /2003	S.C.DAS	GEN ERA L		Order Dtd. 2006-07- 31Petition,Counter,Affi davit,	WRIT BRAN CH-5		(S ea t No - 32)
2 3 9	11814 2/202 2	20.12 .2022	CRLMC - 3464/ 2022	S PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-14	CRIM INAL MISC - 3 (CR		(S ea t No -)

									L.MI S)	5)
2 4 0	11814 3/202 2	20.12 .2022	BLAPL - 11215 /2022	SARADA NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 5)
2 4 1	11814 4/202 2	20.12 .2022	ABLAP L- 15478 /2022	G R PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 5)
2 4 2	11814 5/202 2	20.12 .2022	BLAPL - 11229 /2022	A. K. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 5)
2 4 3	11814 6/202 2	20.12 .2022	BLAPL - 11230 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 5)
2 4 4	11814 7/202 2	20.12 .2022	RVWPE T- 113/2 006	S.C.DAS	GEN ERA L		Order Dtd. 2006-09- 12Petition,Annexure,Aff idavit,		CIVI L REVI SION	(S ea t No - 1)
2 4 5	11814 8/202 2	20.12 .2022	ABLAP L- 15479 /2022	A K ROUL	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 1)
2 4 6	11814 9/202 2	20.12 .2022	BLAPL - 11237 /2022	D. K. SAHU	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 1)
2 4 7	11815 0/202 2	20.12 .2022	BLAPL - 11243 /2022	P. K. JENA	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 1)
2 4 8	11815 1/202 2	20.12 .2022	ABLAP L- 15480	NIRANJAN HARICHAN DAN	C.O .	COUR T NO.	Order Dtd. 2022-12-19			(S ea t

			/2022			2				No-1)
249	118152/2022	20.12.2022	BLAPL-11244/2022	SUSHANTA KUMAR SAMANTARAY	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No-1)
250	118153/2022	20.12.2022	ABLAPL-15515/2022	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2022-12-19		CRMINAL MISC - 2 (BAIL-2)	(Seat No-12)
251	118154/2022	20.12.2022	BLAPL-11245/2022	NIRANJAN HARICHANDAN	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No-12)
252	118155/2022	20.12.2022	BLAPL-11247/2022	C. R. KAR	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No-12)
253	118156/2022	20.12.2022	BLAPL-11256/2022	BIBHUTIRANJAN SENAPATI	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No-12)
254	118157/2022	20.12.2022	BLAPL-11258/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No-12)
255	118158/2022	20.12.2022	ABLAPL-15523/2022	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2022-12-19		CRMINAL MISC - 2 (BAIL-2)	(Seat No-12)
255	118159/2022	20.12.2022	BLAPL-	B. DAS	C.O.	COURT	Order Dtd. 2022-12-19			(Seat

6	2		11261 /2022			NO. 5				t No - 12)
2 5 7	11816 0/202 2	20.12 .2022	ABLAP L- 15477 /2022	NIRANJAN SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 2)
2 5 8	11816 1/202 2	20.12 .2022	BLAPL - 11265 /2022	SUBAS SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 2)
2 5 9	11816 2/202 2	20.12 .2022	BLAPL - 11266 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 2)
2 6 0	11816 3/202 2	20.12 .2022	WP (C) - 29010 /2022	R.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 2)
2 6 1	11816 4/202 2	20.12 .2022	ABLAP L- 15357 /2022	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 2)
2 6 2	11816 5/202 2	20.12 .2022	ABLAP L- 15472 /2022	P.K.MISH RA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 2)
2 6 3	11816 6/202 2	20.12 .2022	ABLAP L- 15471 /2022	GANESWAR BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 2)
2 6 4	11816 7/202 2	20.12 .2022	ABLAP L- 15474 /2022	S P NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No -

										2)
265	118168/2022	20.12.2022	OJC-4285/1996	MAHESH	GENERAL		Order Dtd. 2015-12-15		WRIT BRANCH-1	(Seat No - 2)
266	118169/2022	20.12.2022	CRLMC - 3018/2022	RANJAN	C.O.	COURT NO. 12	Order Dtd. 2022-12-16			(Seat No - 2)
267	118170/2022	20.12.2022	ABLAP L- 15347/2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 9)
268	118171/2022	20.12.2022	ABLAP L- 15350/2022	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
269	118172/2022	20.12.2022	ABLAP L- 15355/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
270	118173/2022	20.12.2022	CRLMC - 3017/2022	RANJAN	C.O.	COURT NO. 8	Order Dtd. 2022-12-16			(Seat No - 9)
271	118174/2022	20.12.2022	ABLAP L- 15461/2022	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
272	118175/2022	20.12.2022	ABLAP L- 15354/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
273	118176/2022	20.12.2022	CRLMC - 2522/	H K DAS	C.O.	COURT NO.	Order Dtd. 2022-12-16		CRIMINAL MISC	(Seat

			2022			12			- 3 (CR L.MI S)	No - 3)
2 7 4	11817 7/202 2	20.12 .2022	ABLAP L- 15463 /2022	S. K. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 3)
2 7 5	11817 8/202 2	20.12 .2022	ABLAP L- 15464 /2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 3)
2 7 6	11817 9/202 2	20.12 .2022	ABLAP L- 13543 /2022	M. N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-21			(S ea t No - 3)
2 7 7	11818 0/202 2	20.12 .2022	ABLAP L- 15339 /2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 3)
2 7 8	11818 1/202 2	20.12 .2022	CRLMC - 2523/ 2022	H K DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 3)
2 7 9	11818 2/202 2	20.12 .2022	ABLAP L- 15470 /2022	SAMAREND RA MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 3)
2 8 0	11818 3/202 2	20.12 .2022	ABLAP L- 15469 /2022	BIDHUBHU SANA MOHAPATR A	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 3)
2 8 1	11818 4/202 2	20.12 .2022	CMP- 1269/ 2022	O.P.MOHA PATRA	C.O .	COUR T NO. 20	Order Dtd. 2022-12-19			(S ea t No - 3)

282	118185/2022	20.12.2022	CRLMC-2345/2022	R K ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 6)
283	118186/2022	20.12.2022	ABLAP L-15467/2022	D.K.NAIK	C.O.	COURT NO. 2	Order Dtd. 2022-12-19			(Seat No - 6)
284	118187/2022	20.12.2022	CMP-1234/2022	B.K.PATI	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No - 6)
285	118188/2022	20.12.2022	CMP-1215/2022	S.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No - 6)
286	118189/2022	20.12.2022	CRLMC-2521/2022	H K DAS	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 3)
287	118190/2022	20.12.2022	CMP-1283/2022	D.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2022-12-19		WRIT BRANCH-3	(Seat No - 12)
288	118191/2022	20.12.2022	CRLMC-1779/2021	K C PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-12-16		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 2)
289	118192/2022	20.12.2022	CRLMC-3211/2022	B.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2022-12-08			(Seat No - 2)
2	11819	20.12	CRLMC	A DAS	C.O	COUR	Order Dtd. 2022-12-16			(S

90	3/2022	.2022	- 1665/ 2017		.	T NO. 12				ea t No - 2)
2991	11819 4/2022	20.12 .2022	CRLMC - 1665/ 2017	A DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 2)
2992	11819 5/2022	20.12 .2022	CRLMC - 3701/ 2022	R.R.DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-12-08			(S ea t No - 2)
2993	11819 6/2022	20.12 .2022	ABLAP L- 15260 /2022	A.K.ROUL	C.O .	COUR T NO. 2	Order Dtd. 2022-12-16			(S ea t No - 2)
2994	11819 7/2022	20.12 .2022	ABLAP L- 14338 /2022	JAYADEBA BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 2)
2995	11819 8/2022	20.12 .2022	WP (C) - 28382 /2022	L D SAHU	GEN ERA L		Order Dtd. 2022-12-12		WRIT BRAN CH-2	(S ea t No - 6)
2996	11819 9/2022	20.12 .2022	WP (C) - 28388 /2022	L D SAHU	GEN ERA L		Order Dtd. 2022-12-12		WRIT BRAN CH-2	(S ea t No - 6)
2997	11820 0/2022	20.12 .2022	CRLMC - 2634/ 2021	G.BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2022-12-08			(S ea t No - 6)
2998	11820 1/2022	20.12 .2022	WP (C) - 28386 /2022	L D SAHU	GEN ERA L		Order Dtd. 2022-12-12		WRIT BRAN CH-2	(S ea t No - 6)

299	118202/2022	20.12.2022	CMP-707/2022	J.D.MUDULI	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No - 6)
300	118203/2022	20.12.2022	WP (C) - 28390/2022	L D SAHU	GENERAL		Order Dtd. 2022-12-12		WRIT BRANCH-2	(Seat No - 6)
301	118204/2022	20.12.2022	CMP-1139/2022	S.R.PANI	C.O.	COURT NO. 20	Order Dtd. 2022-12-19		WRIT BRANCH-2	(Seat No - 34)
302	118205/2022	20.12.2022	WP (C) - 33856/2022	N.R. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-12-19		WRIT BRANCH-6	(Seat No - 24)
303	118206/2022	20.12.2022	RPFAM - 205/2018	A.SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2022-12-19			(Seat No - 24)
304	118207/2022	20.12.2022	WP (C) - 33582/2022	K.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-12-19		WRIT BRANCH-2	(Seat No - 8)
305	118208/2022	20.12.2022	WP (C) - 7372/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 8)
306	118209/2022	20.12.2022	RPFAM - 136/2018	A.K.ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 8)
307	118210/2022	20.12.2022	CONTC -	M.R. SAHOO	C.O.	COURT	Order Dtd. 2022-12-16		CONT EMPT	(Seat No - 8)

7	2		5272/ 2022			NO. 1				t No - 1)
3 0 8	11821 1/202 2	20.12 .2022	RPFAM - 136/2 018	A.SUNDAR AY	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 1)
3 0 9	11821 2/202 2	20.12 .2022	CONTC - 7427/ 2022	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-12-16			(S ea t No - 1)
3 1 0	11821 3/202 2	20.12 .2022	CONTC - 7426/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-16		CONT EMPT	(S ea t No - 1)
3 1 1	11821 4/202 2	20.12 .2022	ABLAP L- 14059 /2022	BISWAJIT SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 1)
3 1 2	11821 5/202 2	20.12 .2022	WP (C) - 32050 /2021	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-19			(S ea t No - 1)
3 1 3	11821 6/202 2	20.12 .2022	WP (C) - 34609 /2022	K.C. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		WRIT BRAN CH-8	(S ea t No - 42)
3 1 4	11821 7/202 2	20.12 .2022	ABLAP L- 13791 /2022	JAYAKRIS HNA MOHAPATR A	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 42)
3 1 5	11821 8/202 2	20.12 .2022	WP (C) - 34470 /2022	SOURAVA CH. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 1)

										42)
316	118219/2022	20.12.2022	ABLAP L-13212/2022	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
317	118220/2022	20.12.2022	CMP-612/2019	P.R.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 42)
318	118221/2022	20.12.2022	ABLAP L-13212/2022	S J MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
319	118222/2022	20.12.2022	WP (C) - 34791/2022	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19	WRIT BRANCH-1		(Seat No - 31)
320	118223/2022	20.12.2022	ABLAP L-13115/2022	R R DAS	C.O.	COURT NO. 2	Order Dtd. 2022-12-19			(Seat No - 31)
321	118224/2022	20.12.2022	CMP-612/2019	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 31)
322	118225/2022	20.12.2022	WP (C) - 31791/2022	P.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19	WRIT BRANCH-5		(Seat No - 47)
32	118226/2022	20.12.2022	CRLMC -	RANJAN	C.O.	COURT	Order Dtd. 2022-12-16			(Sea

3	2		3689/ 2022			NO. 12				t No - 47)
3 2 4	11822 7/202 2	20.12 .2022	WP (C) - 7820/ 2022	UDAY KUMAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		WRIT BRAN CH-2	(S ea t No - 9)
3 2 5	11822 8/202 2	20.12 .2022	WP (C) - 32747 /2022	P.CH.SEJ PATRA	C.O .	COUR T NO. 20	Order Dtd. 2022-12-16			(S ea t No - 9)
3 2 6	11822 9/202 2	20.12 .2022	WP (C) - 34099 /2022	R.C. MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		WRIT BRAN CH-8	(S ea t No - 41)
3 2 7	11823 0/202 2	20.12 .2022	BLAPL - 7107/ 2022	B B MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2022-12-16			(S ea t No - 41)
3 2 8	11823 1/202 2	20.12 .2022	WP (C) - 34592 /2022	BASUDEV BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 41)
3 2 9	11823 2/202 2	20.12 .2022	CMP- 946/2 022	P.K.LENK A	C.O .	COUR T NO. 20	Order Dtd. 2022-12-19		WRIT BRAN CH-8	(S ea t No - 43)
3 3 0	11823 3/202 2	20.12 .2022	CRLMC - 55/20 17	K C PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 9)
3	11823	20.12	WP (C)	C.R.	C.O	COUR	Order Dtd. 2022-12-19		WRIT	(S

31	4/2022	.2022	- 34539/2022	NAYAK	.	T NO. 2 OLD			BRANCH-6	eat No - 25)
332	118235/2022	20.12.2022	CRLMC - 2278/2022	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 2)
333	118236/2022	20.12.2022	WP (C) - 34266/2022	G.K. TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2022-12-19		WRIT BRANCH-2	(Seat No - 9)
334	118237/2022	20.12.2022	WP (C) - 34543/2022	D.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		WRIT BRANCH-6	(Seat No - 25)
335	118238/2022	20.12.2022	CRLMC - 3356/2022	S K SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-12-14		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 2)
336	118239/2022	20.12.2022	WP (C) - 19883/2022	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 2)
337	118240/2022	20.12.2022	CRLMC - 3713/2022	K C SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No - 2)
338	118241/2022	20.12.2022	CRLMC - 387/2021	B.S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-11-16		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 4)
3	11824	20.12	CRLMC	S BISWAL	C.O.	COUR	Order Dtd. 2022-12-14			(S

39	2/2022	.2022	- 3727/ 2022		.	T NO. 12				ea t No - 4)
340	11824 3/2022	20.12 .2022	WP (C) - 19883 /2022	B.K.MOHA RANA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 4)
341	11824 4/2022	20.12 .2022	WP (C) - 34541 /2022	L.D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19	WRIT BRAN CH-6		(S ea t No - 25)
342	11824 5/2022	20.12 .2022	CRLMC - 3727/ 2022	P K PANI	C.O .	COUR T NO. 12	Order Dtd. 2022-12-14			(S ea t No - 25)
343	11824 6/2022	20.12 .2022	WP (C) - 19883 /2022	B.K.MOHA RANA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 25)
344	11824 7/2022	20.12 .2022	BLAPL - 4589/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12-19			(S ea t No - 25)
345	11824 8/2022	20.12 .2022	BLAPL - 2810/ 2022	A MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2022-12-08			(S ea t No - 25)
346	11824 9/2022	20.12 .2022	BLAPL - 4468/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19	CRIM INAL MISC - 1 (BA IL- 1)		(S ea t No - 1)

347	118250/2022	20.12.2022	BLAPL - 11570/2021	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2022-12-19			(Seat No - 1)
348	118251/2022	20.12.2022	BLAPL - 11598/2022	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2022-12-19			(Seat No - 1)
349	118252/2022	20.12.2022	BLAPL - 5206/2022	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 1)
350	118253/2022	20.12.2022	BLAPL - 11589/2022	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2022-12-19			(Seat No - 1)
351	118254/2022	20.12.2022	WP (C) - 34589/2022	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 1)
352	118255/2022	20.12.2022	WP (C) - 34662/2022	DAYANIDHI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 1)
353	118256/2022	20.12.2022	WP (C) - 34663/2022	DAYANIDHI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 1)
354	118257/2022	20.12.2022	WPC (OAC) - 2709/2016	G. N. BARIK	GENERAL		Order Dtd. 2022-08-25			(Seat No - 1)
355	118258/2022	20.12.2022	WPC (OAC) - 3242/2017	B. K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-12-19			(Seat No - 1)

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356	118259/2022	20.12.2022	BLAPL-11514/2022	A. TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 9)
357	118260/2022	20.12.2022	ABLAPL-16196/2021	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2022-09-26			(Seat No - 9)
358	118261/2022	20.12.2022	ABLAPL-15328/2022	S. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 9)
359	118262/2022	20.12.2022	ABLAPL-15314/2022	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
360	118263/2022	20.12.2022	ABLAPL-15306/2022	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
361	118264/2022	20.12.2022	ABLAPL-15305/2022	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 9)
362	118265/2022	20.12.2022	ABLAPL-15316/2022	JADUNATH PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
363	118266/2022	20.12.2022	ABLAPL-15297/2022	KAMALAKANT NATH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
3	11826	20.12	CRLMP	R. N.	C.O	COUR	Order Dtd. 2022-12-09			(S

64	7/2022	.2022	- 1621/ 2022	BEHERA	.	T NO. 1				ea t No - 9)
365	118268/2022	20.12 .2022	CRLMP - 1621/ 2022	R. N. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-09			(S ea t No - 9)
366	118269/2022	20.12 .2022	WP (C) - 34599 /2022	T. R. DAS	C.O .	COUR T NO. 6	Order Dtd. 2023-01-03	WRIT BRAN CH-6		(S ea t No - 25)
367	118270/2022	20.12 .2022	CRLMP - 2430/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19			(S ea t No - 25)
368	118271/2022	20.12 .2022	CRLMP - 1818/ 2022	S. K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-09			(S ea t No - 25)
369	118272/2022	20.12 .2022	CRLMP - 2279/ 2022	JANMEJAY PARIDA	C.O .	COUR T NO. 6	Order Dtd. 2022-12-09			(S ea t No - 25)
370	118273/2022	20.12 .2022	WPC (O A)- 2795/ 2018	PRAVAT BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-14			(S ea t No - 25)
371	118274/2022	20.12 .2022	CRLMP - 2402/ 2022	MRUTYUNJ AY PAGAL	C.O .	COUR T NO. 6	Order Dtd. 2022-12-09			(S ea t No - 25)

372	118275/2022	20.12.2022	CRLMP - 2391/2022	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)
373	118276/2022	20.12.2022	CRLMP - 2392/2022	NRUSINGHA NANDA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)
374	118277/2022	20.12.2022	CRLMP - 2394/2022	ASHISH KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)
375	118278/2022	20.12.2022	WP (C) - 24720/2022	S. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 25)
376	118279/2022	20.12.2022	CRLMP - 2396/2022	HAREKRUSHNA DASH	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)
377	118280/2022	20.12.2022	CRLMP - 2397/2022	ANIL SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)
378	118281/2022	20.12.2022	CRLMP - 2398/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)
379	118282/2022	20.12.2022	CRLMP - 2408/2022	K.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 25)

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3 8 0	11828 3/202 2	20.12 .2022	CRLMP - 2409/ 2022	BHARAT BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-12-09			(S ea t No - 25)
3 8 1	11828 4/202 2	20.12 .2022	WP (C) - 2447/ 2022	BIKRAM BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-11			(S ea t No - 25)
3 8 2	11828 5/202 2	20.12 .2022	CRLMP - 2450/ 2022	ALOK KUMAR DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19			(S ea t No - 25)
3 8 3	11828 6/202 2	20.12 .2022	CRLMP - 2431/ 2022	H. K. MOHANTA	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19			(S ea t No - 25)
3 8 4	11828 7/202 2	20.12 .2022	CRLMP - 1738/ 2022	SANJIT KUMAR DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 25)
3 8 5	11828 8/202 2	20.12 .2022	CRLMP - 2507/ 2022	ASHOK KUMAR SARANGI	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19			(S ea t No - 25)
3 8 6	11828 9/202 2	20.12 .2022	CRLMP - 1990/ 2021	RATIKANT A BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 25)
3	11829	20.12	WP (C)	B. P.	C.O	COUR	Order Dtd. 2022-12-19			(S

87	0/2022	.2022	- 34186 /2022	MISHRA	.	T NO. 2 OLD				eat No - 25)
388	11829 1/2022	20.12 .2022	WP (C) - 34351 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 25)
389	11829 2/2022	20.12 .2022	WP (C) - 34345 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 25)
390	11829 3/2022	20.12 .2022	WP (C) - 34337 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 25)
391	11829 4/2022	20.12 .2022	ABLAP L- 15281 /2022	ANIL SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 3)
392	11829 5/2022	20.12 .2022	ABLAP L- 15285 /2022	B R SENPATI	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 3)
393	11829 6/2022	20.12 .2022	ABLAP L- 15333 /2022	NIRANJAN SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 3)
394	11829 7/2022	20.12 .2022	WP (C) - 34341 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 3)
3	11829	20.12	ABLAP	G.JAYASI	C.O	COUR	Order Dtd. 2022-12-19		CRMI	(S

95	8/2022	.2022	L-15332/2022	NGH	.	T NO. 7			NAL MISC - 2 (BAIL-2)	eat No - 9)
396	118299/2022	20.12.2022	ABLAP L-15330/2022	S K BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
397	118300/2022	20.12.2022	WP (C) - 34327/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
398	118301/2022	20.12.2022	ABLAP L-15326/2022	J R NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
399	118302/2022	20.12.2022	WP (C) - 34318/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 9)
400	118303/2022	20.12.2022	ABLAP L-15318/2022	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
401	118304/2022	20.12.2022	WP (C) - 34323/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
402	118305/2022	20.12.2022	ABLAP L-15325/2022	G. JAYASINGH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
403	118306/2022	20.12.2022	WP (C) - 34332/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)

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4 0 4	11830 7/202 2	20.12 .2022	ABLAP L- 15322 /2022	M R SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 9)
4 0 5	11830 8/202 2	20.12 .2022	WP (C) - 34320 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 0 6	11830 9/202 2	20.12 .2022	ABLAP L- 15320 /2022	G.JAYASI NGH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 0 7	11831 0/202 2	20.12 .2022	BLAPL - 11520 /2022	RAMA KRISHNA BISOI	C.O .	COUR T NO. 11	Order Dtd. 2022-12-19			(S ea t No - 9)
4 0 8	11831 1/202 2	20.12 .2022	ABLAP L- 15310 /2022	A.KALASH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 0 9	11831 2/202 2	20.12 .2022	BLAPL - 11548 /2022	NIRANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-12-19			(S ea t No - 9)
4 1 0	11831 3/202 2	20.12 .2022	ABLAP L- 15313 /2022	A K PRADHAN	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 1 1	11831 4/202 2	20.12 .2022	ABLAP L- 15309 /2022	A.KALASH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 1 2	11831 5/202 2	20.12 .2022	CRLRE V- 358/2	RABI SAMAL	C.O .	COUR T NO.	Order Dtd. 2022-12-16			(S ea t

			022			5				No-9)
413	118316/2022	20.12.2022	ABLAP L-15308/2022	G R PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No-9)
414	118317/2022	20.12.2022	CRLRE V-142/2022	R. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-15			(Seat No-9)
415	118318/2022	20.12.2022	ABLAP L-15307/2022	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19	CRIMINAL MISC - 2 (BAIL-2)		(Seat No-9)
416	118319/2022	20.12.2022	ABLAP L-15301/2022	LAGNAJIT PATTNAIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No-9)
417	118320/2022	20.12.2022	JCRLR V-2/2017	MANASI DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-15			(Seat No-9)
418	118321/2022	20.12.2022	ABLAP L-15287/2022	BIJAY KU	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No-9)
419	118322/2022	20.12.2022	WP (C) - 10079/2011	D.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No-9)
420	118323/2022	20.12.2022	CRLRE V-415/2022	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2022-12-16			(Seat No-9)

4 2 1	11832 4/202 2	20.12 .2022	ABLAP L- 15283 /2022	L.D.SAHO O-A	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 2 2	11832 5/202 2	20.12 .2022	CRLA- 143/2 004	HARIHAR SUNDARA	C.O .	COUR T NO. 5	Order Dtd. 2022-12-07			(S ea t No - 9)
4 2 3	11832 6/202 2	20.12 .2022	ABLAP L- 15290 /2022	J BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 2 4	11832 7/202 2	20.12 .2022	ABLAP L- 10062 /2022	J BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 9)
4 2 5	11832 8/202 2	20.12 .2022	CRLA- 143/2 004	D. N. KUANR	C.O .	COUR T NO. 5	Order Dtd. 2022-12-07			(S ea t No - 9)
4 2 6	11832 9/202 2	20.12 .2022	ABLAP L- 15293 /2022	S DAS	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 2 7	11833 0/202 2	20.12 .2022	WP (C) - 34147 /2022	B.M.SARA NGI	C.O .	COUR T NO. 7	Order Dtd. 2022-12-16			(S ea t No - 9)
4 2 8	11833 1/202 2	20.12 .2022	ABLAP L- 15282 /2022	T R DAS	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 9)
4 2 9	11833 2/202 2	20.12 .2022	CRLA- 1151/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-12-19			(S ea t No - 9)

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430	118333/2022	20.12.2022	CRLA-1135/2022	SAILENDR A BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-12-19			(Seat No - 9)
431	118334/2022	20.12.2022	CRLMC - 3553/2022	T. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2022-12-16			(Seat No - 9)
432	118335/2022	20.12.2022	ABLAP L- 15292/2022	S PALAI	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
433	118336/2022	20.12.2022	CRLA-229/2022	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-12-19			(Seat No - 9)
434	118337/2022	20.12.2022	ABLAP L- 15321/2022	P K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
435	118338/2022	20.12.2022	ABLAP L- 15296/2022	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 9)
436	118339/2022	20.12.2022	CRLA-1/2022	SAILENDR A BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-12-19		CRIMINAL APPEAL	(Seat No - 3)
437	118340/2022	20.12.2022	ABLAP L- 15286/2022	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 3)
438	118341/2022	20.12.2022	BLAPL - 11537/2022	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-12-19			(Seat No

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4 3 9	11834 2/202 2	20.12 .2022	ABLAP L- 10113 /2022	H K DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 3)
4 4 0	11834 3/202 2	20.12 .2022	WP (C) - 34101 /2022	B.M.SARA NGI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-16			(S ea t No - 3)
4 4 1	11834 4/202 2	20.12 .2022	WP (C) - 33288 /2022	SAMBEET PATTANAY AK	C.O .	COUR T NO. 20	Order Dtd. 2022-12-19			(S ea t No - 3)
4 4 2	11834 5/202 2	20.12 .2022	ABLAP L- 5165/ 2021	SAMIR BARIK	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 3)
4 4 3	11834 6/202 2	20.12 .2022	WP (C) - 11269 /2010	S. C. DAS	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 3)
4 4 4	11834 7/202 2	20.12 .2022	WP (C) - 34152 /2022	B.M.SARA NGI	C.O .	COUR T NO. 7	Order Dtd. 2022-12-16			(S ea t No - 3)
4 4 5	11834 8/202 2	20.12 .2022	ABLAP L- 281/2 020	BALARAM SINGH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 3)
4 4 6	11834 9/202 2	20.12 .2022	WP (C) - 34364 /2022	J. R. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 3)
4 4 7	11835 0/202 2	20.12 .2022	WP (C) - 34581	RAMAKANT MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022-12-19			(S ea t

			/2022			22			No-3)
448	11835 1/2022	20.12 .2022	WP (C) - 32600 /2022	D.K.BISO I	C.O .	COUR T NO. 20	Order Dtd. 2022-12-16		(S ea t No - 3)
449	11835 2/2022	20.12 .2022	ABLAP L- 15298 /2022	JITU SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		(S ea t No - 3)
450	11835 3/2022	20.12 .2022	ABLAP L- 15299 /2022	B BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		(S ea t No - 3)
451	11835 4/2022	20.12 .2022	WP (C) - 33849 /2022	S.K.BISW AL	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		(S ea t No - 3)
452	11835 5/2022	20.12 .2022	WP (C) - 34498 /2022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19		(S ea t No - 3)
453	11835 6/2022	20.12 .2022	ABLAP L- 9631/ 2017	B BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19	WRIT BRAN CH-2	(S ea t No - 15)
454	11835 7/2022	20.12 .2022	WP (C) - 33855 /2022	S.K.BISW AL	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		(S ea t No - 15)
455	11835 8/2022	20.12 .2022	WP (C) - 34561 /2022	J. R. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19		(S ea t No - 15)

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4 5 6	11835 9/202 2	20.12 .2022	ABLAP L- 7601/ 2021	G.JAYASI NGH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 15)
4 5 7	11836 0/202 2	20.12 .2022	WP (C) - 34557 /2022	J. R. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 15)
4 5 8	11836 1/202 2	20.12 .2022	ABLAP L- 15323 /2022	H K DASH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 9)
4 5 9	11836 2/202 2	20.12 .2022	WP (C) - 34168 /2022	K. K. NATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-27		WRIT BRAN CH-1	(S ea t No - 2)
4 6 0	11836 3/202 2	20.12 .2022	ABLAP L- 4598/ 2021	S K LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 2)
4 6 1	11836 4/202 2	20.12 .2022	WP (C) - 34840 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 2)
4 6 2	11836 5/202 2	20.12 .2022	ABLAP L- 15317 /2022	BALARAM SINGH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-19			(S ea t No - 2)
4 6 3	11836 6/202 2	20.12 .2022	ABLAP L- 15489 /2022	JADUNATH PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No - 2)
4	11836	20.12	ABLAP	K C	C.O	COUR	Order Dtd. 2022-12-19			(S

64	7/2022	.2022	L-15319/2022	PANDA	.	T NO. 7				eat No - 2)
465	118368/2022	20.12.2022	WP (C) - 33852/2022	S.K.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 2)
466	118369/2022	20.12.2022	ABLAP L-15300/2022	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 2)
467	118370/2022	20.12.2022	WP (C) - 34842/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 2)
468	118371/2022	20.12.2022	ABLAP L-15302/2022	ACHYUTANANDA PATTNAIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 2)
469	118372/2022	20.12.2022	WP (C) - 34828/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-12-19			(Seat No - 2)
470	118373/2022	20.12.2022	WP (C) - 33693/2022	G.S.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No - 2)
471	118374/2022	20.12.2022	ABLAP L-15288/2022	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 2)
472	118375/2022	20.12.2022	WP (C) - 34835/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 2)

473	118376/2022	20.12.2022	ABLAP L-15294/2022	A K BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 3)
474	118377/2022	20.12.2022	WP (C) - 11859/2010	R. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 3)
475	118378/2022	20.12.2022	WP (C) - 25561/2022	S.P.SAHO O	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No - 3)
476	118379/2022	20.12.2022	WP (C) - 34838/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-12-19			(Seat No - 3)
477	118380/2022	20.12.2022	CONTC - 7282/2021	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Seat No - 3)
478	118381/2022	20.12.2022	WP (C) - 33675/2022	D.K.BISO I	C.O.	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 3)
479	118382/2022	20.12.2022	WP (C) - 34582/2022	PRAKASH	C.O.	COURT NO. 22	Order Dtd. 2023-01-27		WRIT BRANCH-6	(Seat No - 25)
480	118383/2022	20.12.2022	ABLAP L-15291/2022	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 3)
488	118384/2022	20.12.2022	CRLMP -	L TRIPATHY	GENERA		Order Dtd. 2022-11-29			(Seat

1	2		600/2022		L						t No - 3)
482	118385/2022	20.12.2022	WP (C) - 29942/2022	A.MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2022-12-19				(Seat No - 3)
483	118386/2022	20.12.2022	CRLA-653/2019	D. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2022-12-19		CRIMINAL APPEAL		(Seat No - 1)
484	118387/2022	20.12.2022	WPC (OAC) - 2316/2011	R CH ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-12-14				(Seat No - 1)
485	118388/2022	20.12.2022	WP (C) - 32412/2021	S DAS	GENERAL		Order Dtd. 2022-11-17				(Seat No - 1)
486	118389/2022	20.12.2022	TRP (C) - 473/2022	K C SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-12-19				(Seat No - 1)
487	118390/2022	20.12.2022	TRP (C) - 480/2022	SANKARACHARYA CHOUHDURY	C.O.	COURT NO. 1	Order Dtd. 2022-12-19				(Seat No - 1)
488	118391/2022	20.12.2022	WP (C) - 33162/2022	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-12-19		WRIT BRANCH-5		(Seat No - 32)
489	118392/2022	20.12.2022	WP (C) - 17327/2020	SUSANTA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2022-12-19		WRIT BRANCH-5		(Seat No - 32)

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4 9 0	11839 3/202 2	20.12 .2022	WP (C) - 33161 /2022	J PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19		WRIT BRAN CH-5	(S ea t No - 32)
4 9 1	11839 4/202 2	20.12 .2022	WP (C) - 33160 /2022	J PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19		WRIT BRAN CH-5	(S ea t No - 32)
4 9 2	11839 5/202 2	20.12 .2022	WP (C) - 18388 /2022	S K BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19		WRIT BRAN CH-1	(S ea t No - 4)
4 9 3	11839 6/202 2	20.12 .2022	WP (C) - 33164 /2022	J PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19		WRIT BRAN CH-5	(S ea t No - 32)
4 9 4	11839 7/202 2	20.12 .2022	WP (C) - 31180 /2022	S.K.DWIV EDY	C.O .	COUR T NO. 4	Order Dtd. 2022-12-19			(S ea t No - 32)
4 9 5	11839 8/202 2	20.12 .2022	WP (C) - 20476 /2015	A SUNDARAY	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19		WRIT BRAN CH-5	(S ea t No - 32)
4 9 6	11839 9/202 2	20.12 .2022	WP (C) - 32702 /2022	P K ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 32)
4 9 7	11840 0/202 2	20.12 .2022	WP (C) - 33158 /2022	J PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19		WRIT BRAN CH-5	(S ea t No

										- 32)
4 9 8	11840 1/202 2	20.12 .2022	WP (C) - 32722 /2022	SK SAMIM	C.O .	COUR T NO. 1	Order Dtd. 2022-12-15			(S ea t No - 32)
4 9 9	11840 2/202 2	20.12 .2022	BLAPL - 5398/ 2022	R K MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-11-29			(S ea t No - 32)
5 0 0	11840 3/202 2	20.12 .2022	CRLMC - 3770/ 2022	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 12	Order Dtd. 2022-12-13			(S ea t No - 32)
5 0 1	11840 4/202 2	20.12 .2022	CRLMC - 3794/ 2022	A MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-12-13	CRIM INAL MISC - 3 (CR L.MI S)		(S ea t No - 3)
5 0 2	11840 5/202 2	20.12 .2022	CRLMC - 3776/ 2022	B B MALLICK	C.O .	COUR T NO. 12	Order Dtd. 2022-12-13			(S ea t No - 3)
5 0 3	11840 6/202 2	20.12 .2022	CRLMC - 3751/ 2022	SARAT KUMAR ACHARYA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-13	CRIM INAL MISC - 3 (CR L.MI S)		(S ea t No - 3)
5 0 4	11840 7/202 2	20.12 .2022	CRLMC - 1805/ 2022	ASUTOSH MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-12-14			(S ea t No - 3)
5 0 5	11840 8/202 2	20.12 .2022	CRLMC - 3157/ 2022	R K MAHABHOI	C.O .	COUR T NO.	Order Dtd. 2022-12-16	CRIM INAL MISC		(S ea t

			2018			24			- 3 (CR L.MI S)	No - 1)
5 0 6	11840 9/202 2	20.12 .2022	CRLMC - 3566/ 2016	R K MAHABHOI	C.O .	COUR T NO. 24	Order Dtd. 2022-12-16		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 16)
5 0 7	11841 0/202 2	20.12 .2022	CRLMC - 1113/ 2020	R K MAHABHOI	C.O .	COUR T NO. 24	Order Dtd. 2022-12-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 3)
5 0 8	11841 1/202 2	20.12 .2022	CRLMC - 1447/ 2020	P K MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-12-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 5)
5 0 9	11841 2/202 2	20.12 .2022	WP (C) - 33858 /2022	S.K.BISW AL	C.O .	COUR T NO. 4	Order Dtd. 2022-12-19			(S ea t No - 5)
5 1 0	11841 3/202 2	20.12 .2022	WP (C) - 34580 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 5)
5 1 1	11841 4/202 2	20.12 .2022	CRLA- 347/2 022	T R DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 5)
5 1 2	11841 5/202 2	20.12 .2022	WP (C) - 793/2 014	G.SUNDAR A	C.O .	COUR T NO. 16	Order Dtd. 2022-12-19			(S ea t No - 5)
5 1 3	11841 6/202 2	20.12 .2022	WP (C) - 33946 /2022	BIJAYA KUMAR NAYAK (3)	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No

										- 5)
5 1 4	11841 7/202 2	20.12 .2022	WP (C) - 34284 /2022	BISWAJIT MOHAPATR A	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 5)
5 1 5	11841 8/202 2	20.12 .2022	CONTC - 7335/ 2022	M K SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 5)
5 1 6	11841 9/202 2	20.12 .2022	WP (C) - 25851 /2014	M.R.BARI K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 4)
5 1 7	11842 0/202 2	20.12 .2022	WP (C) - 34047 /2022	S.K.MISH RA	C.O .	COUR T NO. 4	Order Dtd. 2022-12-19			(S ea t No - 10 4)
5 1 8	11842 1/202 2	20.12 .2022	CONTC - 6331/ 2022	H S DEO	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 10 4)
5 1 9	11842 2/202 2	20.12 .2022	WP (C) - 11565 /2010	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 10 4)
5 2 0	11842 3/202 2	20.12 .2022	WP (C) - 12658 /2010	J PRADHAN	C.O .	COUR T NO. 5	Order Dtd. 2022-12-19			(S ea t No - 10 4)
5 2 1	11842 4/202 2	20.12 .2022	WP (C) - 33952	BIJAYA KUMAR NAYAK	C.O .	COUR T NO.	Order Dtd. 2022-12-19			(S ea t

			/2022	(3)		5				No-104)
522	118425/2022	20.12.2022	WP (C) - 34361/2022	RAJAKISHORE SAHOO	C.O.	COURT NO. 4	Order Dtd. 2022-12-19		WRIT BRANCH-3	(Seat No-14)
523	118426/2022	20.12.2022	WP (C) - 33041/2022	NIRANJAN MAHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-12-19			(Seat No-14)
524	118427/2022	20.12.2022	WP (C) - 33954/2022	BIJAYA KUMAR NAYAK (3)	C.O.	COURT NO. 22	Order Dtd. 2022-12-19			(Seat No-14)
525	118428/2022	20.12.2022	WP (C) - 34127/2022	P JENA	C.O.	COURT NO. 22	Order Dtd. 2022-12-19			(Seat No-14)
526	118429/2022	20.12.2022	RSA-1/2019	PITABAS NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		SECOND APPEAL	(Seat No-7)
527	118430/2022	20.12.2022	RSA-177/2016	R B MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		SECOND APPEAL	(Seat No-5)
528	118431/2022	20.12.2022	CRLA-662/2019	J R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		CRIMINAL APPEAL	(Seat No-1)
529	118432/2022	20.12.2022	CRLA-679/2022	M K PANI	C.O.	CHIEF JUST	Order Dtd. 2022-12-19			(Seat

						ICE'S COURT				No-1)
530	118433/2022	20.12.2022	CRLA-1073/2022	S K BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No-1)
531	118434/2022	20.12.2022	CONTC-7033/2022	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16		CONT EMPT	(Seat No-1)
532	118435/2022	20.12.2022	CONTC-7361/2022	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16		CONT EMPT	(Seat No-1)
533	118436/2022	20.12.2022	ABLAP L-15412/2022	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No-1)
534	118437/2022	20.12.2022	ABLAP L-15602/2022	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-20			(Seat No-1)
535	118438/2022	20.12.2022	CONTC-6826/2022	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2022-11-25			(Seat No-1)
536	118439/2022	20.12.2022	WPC(OAPC)-3426/2017	M R BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-12-19			(Seat No-1)
537	118440/2022	20.12.2022	BLAPL-10846/2022	CHITTA RANJAN SAHU	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No-1)
5	11844	20.12	BLAPL	R DAS	C.O	COUR	Order Dtd. 2022-12-19			(S

38	1/2022	.2022	-9759/2022		.	T NO. 7				eat No - 1)
539	118442/2022	20.12.2022	BLAPL - 9104/2022	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-12-19			(Seat No - 1)
540	118443/2022	20.12.2022	BLAPL - 8593/2022	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 1)
541	118444/2022	20.12.2022	BLAPL - 7914/2022	T R DAS	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 1)
542	118445/2022	20.12.2022	BLAPL - 7715/2022	A K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 1)
543	118446/2022	20.12.2022	BLAPL - 1930/2022	R R DAS	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 10)
544	118447/2022	20.12.2022	ABLAPL - 15324/2022	S.R.PATT ANAIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 10)
545	118448/2022	20.12.2022	ABLAPL - 15315/2022	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 9)
546	118449/2022	20.12.2022	CRLMC - 2138/	R K NAIK	C.O.	COURT NO.	Order Dtd. 2022-12-16			(Seat

			2022			12			No - 9)
547	118450/2022	20.12.2022	CRLMC - 2138/2022	A CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		(Seat No - 9)
548	118451/2022	20.12.2022	CRLMC - 2138/2022	J J PARIDA	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		(Seat No - 9)
549	118452/2022	20.12.2022	WP (C) - 6621/2011	P K PATRA	GENERAL		Annexure Lower Court Record,		(Seat No - 9)
550	118453/2022	20.12.2022	SAO- 2/2016	B R KAR	C.O.	COURT NO. 1	Order Dtd. 2022-12-19	SECOND APPEAL	(Seat No - 6)
551	118454/2022	20.12.2022	WPC (O A) - 1872/2019	A K DAS	C.O.	COURT NO. 1	Order Dtd. 2022-12-19		(Seat No - 6)
552	118455/2022	20.12.2022	WPC (O AC) - 1439/2016	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-19		(Seat No - 6)
553	118456/2022	20.12.2022	WP (C) - 24846/2019	P C DAS	C.O.	COURT NO. 22	Order Dtd. 2022-12-19		(Seat No - 6)
554	118457/2022	20.12.2022	WP (C) - 12688/2013	P L MISHRA	C.O.	COURT NO. 19	Order Dtd. 2022-12-16		(Seat No - 6)
555	118458/2022	20.12.2022	ABLAP L-	T. J. PANI	C.O.	COURT	Order Dtd. 2022-12-19		(Seat

5	2		15373 /2022			NO. 2 OLD				t No - 6)
5 5 6	11845 9/202 2	20.12 .2022	ABLAP L- 15362 /2022	P. C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 9)
5 5 7	11846 0/202 2	20.12 .2022	WP (C) - 13557 /2016	M NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2022-12-19		WRIT BRAN CH-6	(S ea t No - 35)
5 5 8	11846 1/202 2	20.12 .2022	ABLAP L- 15422 /2022	SAROJ RANJAN SUBUDHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 5 9	11846 2/202 2	20.12 .2022	ABLAP L- 15444 /2022	T. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 0	11846 3/202 2	20.12 .2022	CRLMC - 1292/ 2022	R C MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-16			(S ea t No - 35)
5 6 1	11846 4/202 2	20.12 .2022	ABLAP L- 15445 /2022	T. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 2	11846 5/202 2	20.12 .2022	CRLMC - 1293/ 2022	R C MALLICK	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 35)

5 6 3	11846 6/202 2	20.12 .2022	ABLAP L- 15448 /2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 4	11846 7/202 2	20.12 .2022	CRLMC - 1294/ 2022	R C MALLICK	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 35)
5 6 5	11846 8/202 2	20.12 .2022	ABLAP L- 15424 /2022	H. K. PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 6	11846 9/202 2	20.12 .2022	ABLAP L- 15427 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 7	11847 0/202 2	20.12 .2022	ABLAP L- 15451 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 8	11847 1/202 2	20.12 .2022	ABLAP L- 15405 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 6 9	11847 2/202 2	20.12 .2022	ABLAP L- 15439 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 7 0	11847 3/202 2	20.12 .2022	ABLAP L- 15409 /2022	MANOJ KUMAR MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-19			(S ea t No

						OLD				- 35)
5 7 1	11847 4/202 2	20.12 .2022	ABLAP L- 15356 /2022	BISWARAN JAN DALAI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 35)
5 7 2	11847 5/202 2	20.12 .2022	CRLMC - 3453/ 2022	NIRANJAN ROUT	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 35)
5 7 3	11847 6/202 2	20.12 .2022	CRLMC - 3000/ 2022	R R NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 35)
5 7 4	11847 7/202 2	20.12 .2022	CRLMC - 2241/ 2022	P K MISHRA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 35)
5 7 5	11847 8/202 2	20.12 .2022	ABLAP L- 15387 /2022	B. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 9)
5 7 6	11847 9/202 2	20.12 .2022	CRLMC - 2913/ 2021	SARAT DASH	C.O .	COUR T NO. 12	Order Dtd. 2022-12-16			(S ea t No - 9)
5 7 7	11848 0/202 2	20.12 .2022	ABLAP L- 15372 /2022	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 9)
5 7 8	11848 1/202 2	20.12 .2022	CRLMC - 3816/ 2022	ARUNDHAT I SAHU	C.O .	COUR T NO.	Order Dtd. 2022-12-14			(S ea t

			2022			12			No - 9)
579	118482/2022	20.12.2022	ABLAP L-15447/2022	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		(Seat No - 9)
580	118483/2022	20.12.2022	ABLAP L-14538/2022	P K PANI	C.O.	COURT NO. 2	Order Dtd. 2022-12-15		(Seat No - 9)
581	118484/2022	20.12.2022	ABLAP L-15361/2022	T. J. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		(Seat No - 9)
582	118485/2022	20.12.2022	ABLAP L-15133/2022	S R PATRO	C.O.	COURT NO. 2	Order Dtd. 2022-12-16		(Seat No - 9)
583	118486/2022	20.12.2022	ABLAP L-15342/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		(Seat No - 9)
584	118487/2022	20.12.2022	ABLAP L-15284/2022	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-19	CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 3)
585	118488/2022	20.12.2022	ABLAP L-15352/2022	T. J. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		(Seat No - 3)
586	118489/2022	20.12.2022	ABLAP L-15289/2022	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-19		(Seat No - 3)
5	11849	20.12	ABLAP	JAYADEBA	C.O	COUR	Order Dtd. 2022-12-19		(S

87	0/2022	.2022	L-15446/2022	BEHERA	.	T NO. 2 OLD				eat No - 3)
588	118491/2022	20.12.2022	ABLAP L-15295/2022	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-12-19			(Seat No - 3)
589	118492/2022	20.12.2022	ABLAP L-15376/2022	KEDAR SANKAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 3)
590	118493/2022	20.12.2022	ABLAP L-15368/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 3)
591	118494/2022	20.12.2022	WP (C) - 12036/2010	T R DAS	C.O.	COURT NO. 22	Order Dtd. 2022-12-19	WRIT BRANCH-8		(Seat No - 41)
592	118495/2022	20.12.2022	ABLAP L-15369/2022	BIJAY KUMAR DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 41)
593	118496/2022	20.12.2022	WP (C) - 10391/2010	A SUNDARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-19			(Seat No - 41)
594	118497/2022	20.12.2022	WP (C) - 6365/2010	S MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-12-19			(Seat No - 41)
598	118498/2022	20.12.2022	ABLAP L-	PABITRA KUMAR	C.O.	COURT	Order Dtd. 2022-12-19			(Seat

5	2		15359 /2022	MOHANTY		NO. 2 OLD				t No - 41)
5 9 6	11849 9/202 2	20.12 .2022	WP (C) - 6365/ 2010	TAPAN SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 41)
5 9 7	11850 0/202 2	20.12 .2022	ABLAP L- 15360 /2022	PRASANJI T BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 41)
5 9 8	11850 1/202 2	20.12 .2022	WP (C) - 11557 /2010	P K NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 41)
5 9 9	11850 2/202 2	20.12 .2022	ABLAP L- 15365 /2022	PRASANJI T BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 41)
6 0 0	11850 3/202 2	20.12 .2022	ABLAP L- 15337 /2022	NIRANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 41)
6 0 1	11850 4/202 2	20.12 .2022	WP (C) - 26158 /2022	P K MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19		WRIT BRAN CH-6	(S ea t No - 24)
6 0 2	11850 5/202 2	20.12 .2022	WP (C) - 34106 /2022	T BAG	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19		WRIT BRAN CH-1	(S ea t No - 2)

603	118506/2022	20.12.2022	ABLAP L-15363/2022	RADHA MOHAN DAS NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
604	118507/2022	20.12.2022	ABLAP L-15335/2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
605	118508/2022	20.12.2022	ABLAP L-15435/2022	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
606	118509/2022	20.12.2022	ABLAP L-15438/2022	BIJAY KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
607	118510/2022	20.12.2022	ABLAP L-15415/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
608	118511/2022	20.12.2022	ABLAP L-15416/2022	B. R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
609	118512/2022	20.12.2022	ABLAP L-15408/2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
610	118513/2022	20.12.2022	ABLAP L-15430/2022	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
611	118514/2022	20.12.2022	ABLAP L-15456/2022	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		CRIMINAL MISC - 1 (BA	(Seat No -

									IL-1)	2)
612	118515/2022	20.12.2022	ABLAP L-15454/2022	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19		CRIMINAL MISC - 1 (BA IL-1)	(Seat No - 2)
613	118516/2022	20.12.2022	ABLAP L-15455/2022	L.N.RAYA TSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
614	118517/2022	20.12.2022	ABLAP L-15458/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
615	118518/2022	20.12.2022	ABLAP L-15459/2022	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
616	118519/2022	20.12.2022	ABLAP L-15441/2022	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
617	118520/2022	20.12.2022	ABLAP L-15410/2022	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
618	118521/2022	20.12.2022	ABLAP L-15423/2022	PREMANDA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
619	118522/2022	20.12.2022	ABLAP L-15411/2022	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 2)
62	118523/2022	20.12.2022	ABLAP L-	B R MOHANTY	C.O.	COURT	Order Dtd. 2022-12-19		CRIMINAL	(Sea

0	2		15414 /2022			NO. 2 OLD		MISC - 1 (BA IL- 1)	t No - 2)
6 2 1	11852 4/202 2	20.12 .2022	ABLAP L- 15443 /2022	R K SARANGI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 2	11852 5/202 2	20.12 .2022	ABLAP L- 15403 /2022	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 3	11852 6/202 2	20.12 .2022	ABLAP L- 15449 /2022	S K BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 4	11852 7/202 2	20.12 .2022	ABLAP L- 15450 /2022	S.K. BHANJI DE O	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 5	11852 8/202 2	20.12 .2022	ABLAP L- 15428 /2022	P D DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 6	11852 9/202 2	20.12 .2022	ABLAP L- 15433 /2022	S MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 7	11853 0/202 2	20.12 .2022	WP (C) - 33320 /2022	P K MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19		(S ea t No - 2)
6 2 8	11853 1/202 2	20.12 .2022	ABLAP L- 15434 /2022	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19	CRIM INAL MISC - 1 (BA IL-	(S ea t No - 2)

									1)	
6 2 9	11853 2/202 2	20.12 .2022	WP (C) - 34130 /2022	A SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 2)
6 3 0	11853 3/202 2	20.12 .2022	ABLAP L- 15425 /2022	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 2)
6 3 1	11853 4/202 2	20.12 .2022	WP (C) - 34184 /2022	A K JATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 2)
6 3 2	11853 5/202 2	20.12 .2022	ABLAP L- 15404 /2022	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 2)
6 3 3	11853 6/202 2	20.12 .2022	WP (C) - 34478 /2022	A K SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 2)
6 3 4	11853 7/202 2	20.12 .2022	ABLAP L- 15420 /2022	PRASANTA KUMAR JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 2)
6 3 5	11853 8/202 2	20.12 .2022	WP (C) - 34643 /2022	S BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19			(S ea t No - 2)
6 3 6	11853 9/202 2	20.12 .2022	ABLAP L- 15370 /2022	JADUNATH PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 2)
6 3	11854 0/202	20.12 .2022	WP (C) -	H K DASH	C.O .	COUR T	Order Dtd. 2022-12-19			(S ea

7	2		34643 /2022			NO. 22				t No - 2)
6 3 8	11854 1/202 2	20.12 .2022	WP (C) - 34651 /2022	P K MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-12-19		WRIT BRAN CH-8	(S ea t No - 42)
6 3 9	11854 2/202 2	20.12 .2022	ABLAP L- 15442 /2022	K. C. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 42)
6 4 0	11854 3/202 2	20.12 .2022	ABLAP L- 15371 /2022	HAREKRUS HNA DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 42)
6 4 1	11854 4/202 2	20.12 .2022	ABLAP L- 15417 /2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 42)
6 4 2	11854 5/202 2	20.12 .2022	ABLAP L- 15418 /2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 42)
6 4 3	11854 6/202 2	20.12 .2022	ABLAP L- 15440 /2022	L.N.RAYA TSINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 42)
6 4 4	11854 7/202 2	20.12 .2022	ABLAP L- 15406 /2022	SAMAREND RA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-19			(S ea t No - 42)

645	118548/2022	20.12.2022	ABLAP L-15452/2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
646	118549/2022	20.12.2022	ABLAP L-15462/2022	S. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
647	118550/2022	20.12.2022	ABLAP L-15460/2022	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
648	118551/2022	20.12.2022	ABLAP L-15340/2022	T. J. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
649	118552/2022	20.12.2022	ABLAP L-15343/2022	T. J. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No - 42)
650	118553/2022	20.12.2022	WP (C) - 7504/2010	B. P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2022-12-16			(Seat No - 42)
651	118554/2022	20.12.2022	WP (C) - 42/2009	R. C. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-12-19			(Seat No - 42)
652	118555/2022	20.12.2022	WP (C) - 35010/2022	MANAS PATI	C.O.	COURT NO. 2	Order Dtd. 2022-12-20			(Seat No - 42)

						OLD				-42)
653	118556/2022	20.12.2022	CRLMC - 1711/2020	NIRANJAN MALLICK	GENERAL		Order Dtd. 2022-10-26			(Seat No - 42)
654	118557/2022	20.12.2022	WP (C) - 4784/2010	M MISHRA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 42)
655	118558/2022	20.12.2022	WP (C) - 23011/2016	P K MOHANTY	GENERAL		Order Dtd. 2017-03-21		WRIT BRANCH-6	(Seat No - 16)
656	118559/2022	20.12.2022	WP (C) - 26454/2020	A K SWAIN	GENERAL		Order Dtd. 2020-12-07			(Seat No - 16)
657	118560/2022	20.12.2022	ABLAP L- 1986/2016	A K SWAIN	GENERAL		Order Dtd. 2016-05-05		CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 6)
658	118561/2022	20.12.2022	BLAPL - 6475/2022	S K DASMOHAPATRA	GENERAL		Order Dtd. 2022-11-17			(Seat No - 6)
659	118562/2022	20.12.2022	WP (C) - 9373/2022	AKSHAYA KUMAR PANDEY	GENERAL		Order Dtd. 2022-12-20 Petition, Annexure, Misc. case, Counter, Rejoinder,		WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
6	11856	20.12	FA-	K P	GEN		Order Dtd. 2000-06-20			(S

60	3/2022	.2022	171/1976	MOHANTY	ER L					ea t No - 10 1)
661	118564/2022	20.12.2022	CRLMC - 1711/2020	B S SWAIN	GEN ERA L		Order Dtd. 2022-10-26			(S ea t No - 10 1)
662	118565/2022	20.12.2022	CRLMA - 245/2014	B S SWAIN	GEN ERA L		Order Dtd. 2016-05-18	15/09/2015 , 10/02/2016	CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 10)
663	118566/2022	20.12.2022	CRLMC - 2456/2017	T SAHOO	GEN ERA L		Order Dtd. 2022-12-16			(S ea t No - 10)
664	118567/2022	20.12.2022	CRLA-9/2017	J K NAYAK	GEN ERA L		Judgement Dtd. 2022-12-20			(S ea t No - 10)
665	118568/2022	20.12.2022	SA-183/1994	D NAYAK	GEN ERA L		Order Dtd. 2016-06-24		SECO ND APPE AL	(S ea t No - 6)
666	118569/2022	20.12.2022	WP (C) - 20166/2022	D K DEHURY	GEN ERA L		Order Dtd. 2022-12-08		WRIT BRAN CH-3	(S ea t No - 13)
667	118570/2022	20.12.2022	WP (C) - 24113/2013	L.D.SAHO O-A	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 13

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668	11857 1/2022	20.12 .2022	WP (C) - 24115 /2013	L.D.SAHO O-A	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 13)
669	11857 2/2022	20.12 .2022	WP (C) - 24116 /2013	L.D.SAHO O-A	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 13)
670	11857 3/2022	20.12 .2022	WP (C) - 7010/ 2010	C R NAYAK	GEN ERA L		Order Dtd. 2022-12-16	WRIT BRAN CH-4		(S ea t No - 17)
671	11857 4/2022	20.12 .2022	WP (C) - 9458/ 2022	J C BARAL	GEN ERA L		Order Dtd. 2022-11- 16Petition,Annexure,			(S ea t No - 17)
672	11857 5/2022	20.12 .2022	WP (C) - 16152 /2020	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-26			(S ea t No - 17)
673	11857 6/2022	20.12 .2022	WP (C) - 11337 /2019	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-08			(S ea t No - 17)
674	11857 7/2022	20.12 .2022	WP (C) - 18547 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-19			(S ea t No - 17)
675	11857 8/2022	20.12 .2022	WP (C) - 9955/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-26			(S ea t No - 17)

			2019							No-17)
676	118579/2022	20.12.2022	WP (C) - 17798/2020	S K BEHERA	GENERAL		Order Dtd. 2022-12-16			(Seat No-17)
677	118580/2022	20.12.2022	WP (C) - 31997/2022	S K BEHERA	GENERAL		Order Dtd. 2022-12-15			(Seat No-17)
678	118581/2022	20.12.2022	WP (C) - 16794/2018	S K BEHERA	GENERAL		Order Dtd. 2022-07-26		WRIT BRANCH-4	(Seat No-37)
679	118582/2022	20.12.2022	WP (C) - 16793/2018	S K BEHERA	GENERAL		Order Dtd. 2022-07-26		WRIT BRANCH-4	(Seat No-37)
680	118583/2022	20.12.2022	WP (C) - 16792/2018	S K BEHERA	GENERAL		Order Dtd. 2022-07-26		WRIT BRANCH-4	(Seat No-37)
681	118584/2022	20.12.2022	WP (C) - 16791/2018	S K BEHERA	GENERAL		Order Dtd. 2022-07-26		WRIT BRANCH-4	(Seat No-37)
682	118585/2022	20.12.2022	WP (C) - 16752/2018	S K BEHERA	GENERAL		Order Dtd. 2022-07-26		WRIT BRANCH-4	(Seat No-37)

683	11858 6/2022	20.12 .2022	WP (C) - 6615/ 2000	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-16			(S ea t No - 37)
684	11858 7/2022	20.12 .2022	WP (C) - 6614/ 2000	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-16			(S ea t No - 37)
685	11858 8/2022	20.12 .2022	WP (C) - 6613/ 2000	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-16			(S ea t No - 37)
686	11858 9/2022	20.12 .2022	CMP- 1191/ 2022	ABHIJIT DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-12-19		WRIT BRAN CH-2	(S ea t No - 34)
687	11859 0/2022	20.12 .2022	WP (C) - 19984 /2022	K. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-12-15			(S ea t No - 34)
688	11859 1/2022	20.12 .2022	ABLAP L- 15719 /2022	RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-20			(S ea t No - 34)
689	11859 2/2022	20.12 .2022	CRLMP - 1990/ 2021	R. K. BARIK	GEN ERA L		Order Dtd. 2022-12- 19Petition,Annexure,			(S ea t No - 34)

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